

ITEM NO.20

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 11281/2020

INDIAN JUTE MILLS ASSOCIATION & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Abhrajit Mitra, Sr. Adv.
Ms. Nandini Gore, Adv.
Mr. Nikhil Rohtagi, Adv.
Ms. Tahira Karanjawala, Adv.
Ms. Rajshree Kajaria, Adv.
Mr. Arjun Sharma, Adv.
Mr. Jasvir Singh Sabharwal, Adv.
M/S. Karanjawala & Co., AOR

For Respondent(s) Mr. Tushar Mehta, SG

UPON hearing the counsel the Court made the following
O R D E R

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Issue notice returnable next week.

No coercive action shall be taken in the meanwhile.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER